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C.A.No. 992-993 OF 1997

ITEM No.1A

Court No. 10

SECTION IVA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal Nos. 992-993 of 1997

REMCO INDS. WORKERS HOUSE BLDG. COOP. SOC.

Appellant (s)

VERSUS

LAKSHMEESHA M. & ORS.

Respondent (s)

[Heard by Hon'ble Shivaraj V. Patil and D.M. Dharmadhikari,JJ.]

Date : 28/08/2003 These appeals were called on for pronouncement
of judgement today.

CORAM :

HON'BLE MR. JUSTICE SHIVARAJ V. PATIL
HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

For Appellant (s)Mr. S.K. Kulkarni,Adv.
Ms. Sangeeta Kumar,Adv.

For Respondent (s)Mr. S.N. Bhat,Adv.
Mr. D.P. Chaturvedi,Adv.

Mr. Kh. Nobin Singh,Adv.

UPON hearing counsel the Court made the following
O R D E R

Hon'ble Mr. Justice D.M. Dharmadhikari pronounced the judgement of the Court, allowing the civil appeals but leaving the parties to bear their own costs.

NOT REPORTABLE.

[T.I. Rajput][Shelly Sengupta]
Court Master Court Master

[Signed judgement is placed on the file)